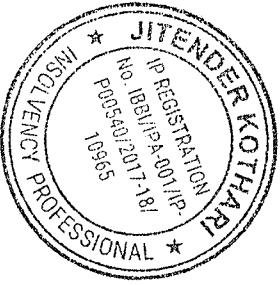


Annexure – 9

Name of the corporate debtor: Future Enterprise Limited; Date of commencement of CIRP: 27/02/2023; List of creditors as on: 10/05/2023  
List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Jitender Kohari  
Interim Resolution Professional of  
Future Enterprises Limited (under CIRP)  
Acting as Resolution Professional u/s 16(5) of the IBC, 2016  
IP Regn. No. IBI/IPA-001/IP-PO0540/2017-2018/10965  
AFA No. AA1/10965/02/210923/104532 valid upto 21/09/2023